

**GOVERNMENT OF INDIA**  
**MINISTRY OF HOUSING AND URBAN AFFAIRS**  
**LOK SABHA**

**UNSTARRED QUESTION NO. 1798**  
**TO BE ANSWERED ON FEBRUARY 11, 2021**  
**PENDING CLEARANCES FOR MP FLATS**

**NO. 1798.            SHRIMATI MALA ROY :**

**Will the MINISTER OF HOUSING AND URBAN AFFAIRS be pleased to state:**

- (a) the clearances which are pending for the flats meant for Members of Parliament (MPs) at Bishamber Dayal Marg, New Delhi viz. Ganga, Jamuna and Saraswati; and**
- (b) the time by which such clearances shall be attained?**

**ANSWER**

**THE MINISTER OF STATE (INDEPENDENT CHARGE)**  
**IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS**  
**(SHRI HARDEEP SINGH PURI)**

**(a) & (b): All necessary clearances have been obtained for the flats meant for Hon'ble Members of Parliament (MPs) at Bishamber Dayal Marg, New Delhi (viz. Ganga, Jamuna and Saraswati).**

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